

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Thursday, December 22, 2022/ 1 Pausha, 1944

(Ministries : Prime Minister; Atomic Energy; Culture; Development of North Eastern Region; Earth Sciences; Environment, Forest and Climate Change; External Affairs; Information and Broadcasting; Labour and Employment; Law and Justice; Personnel, Public Grievances and Pensions; Science and Technology; Space; Tourism; Youth Affairs and Sports)

Total number of questions -- 160

Bilateral deal between India and the US in 2016

1761 **Shri Derek O' Brien:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether any progress has been made in light of the bilateral deal between India and the US in 2016 that required the construction of six nuclear reactors in India; and
- (b) if so, the details thereof and if not, the reasons therefor?

Progress of India's nuclear energy capacity

1762 **Shri Derek O' Brien:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether India's nuclear energy capacity has grown in the last decade i.e between 2010-2020; and
- (b) if so, the details thereof and if not, the reasons therefor?

Uranium exploration

1763 **Shri Sushil Kumar Gupta:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that at present there is only one operating mine at Jaduguda in the State of Jharkhand for Uranium exploration;
- (b) the details of steps being taken for establishing more Uranium exploration mines as the Jaduguda mine reserves are depleting fast; and
- (c) if not, the details of the measures being taken to meet the goals set by Government to harness non-fossil energy?

Domestic investment in production of atomic energy

1764 **Shri Rajeev Shukla:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the domestic investment in production of atomic energy is not sufficient in the country;
- (b) if so, the details thereof;
- (c) whether any plan has been formulated to promote domestic and Foreign Direct Investment in atomic energy sector; and
- (d) if so, the details thereof?

Electricity generation in nuclear power plants

1765 **Dr. Ashok Kumar Mittal:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of nuclear power plants in the country and the status of their operations, the details thereof;
- (b) the number of proposed nuclear power plants with proposed cost for the same, State-wise list thereof;
- (c) electricity produced by the nuclear power plants in the country;
- (d) the details of the budget allocation for nuclear power plants for the last three budgets; and
- (e) the amount of atomic waste generated till November 2022 and the measures taken by Government for its safe disposal?

Application of nuclear technology in the fight against cancer

1766 **Smt. Jebi Mather Hisham:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has taken effective measures to use nuclear techniques to fight cancer, details thereof;
- (b) whether Government has taken adequate steps to encourage Research and Development in nuclear medicine, especially in diagnosis, cure and prevention of cancer, details of spending over the last five years;
- (c) whether India participated in the World Cancer Congress-2022 in which International Atomic Energy Agency (IAEA) highlighted the key role of partnership and nuclear technology in the fight against cancer, details thereof; and
- (d) whether Government will set up a hi-tech cancer institute in Kerala, under the aegis of Department of Atomic Energy, details thereof?

Thorium in Sidhi district

1767 # **Shri Ajay Pratap Singh:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the possibility of Thorium reserves in the Sidhi district of the State of Madhya Pradesh;
- (b) whether any survey had been conducted earlier by Government in this regard, if so, the details thereof;
- (c) whether there is a possibility of setting up an atomic power plant by Government in Sidhi district keeping in view the possibility of thorium reserves there;
- (d) the current status of the proposed Chutka Nuclear Power Plant in the Mandla district of Madhya Pradesh; and
- (e) the steps taken by Government to resolve the various bottlenecks faced earlier?

Heritage sites in Jharkhand

1768 **Shri Dhiraj Prasad Sahu:**

Will the Minister of **Culture** be pleased to state:

- (a) whether Government has conducted any survey to identify the heritage sites in the State of Jharkhand and if so, the details thereof, district-wise;
- (b) the details of the heritage sites where development work has been started during the last three years and the current year; and
- (c) the details of the development work carried out so far, heritage site-wise?

Whistling village in Meghalaya

1769 **Shri Rakesh Sinha:**

Will the Minister of **Culture** be pleased to state:

- (a) whether Kongthong in the East Khasi Hills of Meghalaya has a unique whistling tradition, if so, whether Government propose to establish a museum to preserve this cultural heritage;
- (b) whether this tradition survived despite modern technologies of communication and whether Government propose to recommend it to the UNICEF for including it as part of intangible cultural heritage; and
- (c) whether Government is considering to organise exhibitions of this tradition using its institutions like Indira Gandhi National Centre for Arts (IGNCA)?

Role of songs in freedom movement

1770 **Shri Rakesh Sinha:**

Will the Minister of **Culture** be pleased to state:

- (a) whether songs played a vital role during the freedom movement in awakening the people and enhancing anti-colonial feelings and the collection of such songs is an essential part of the Amrit Mahotsav;
- (b) if so, whether Indira Gandhi National Centre for the Arts (IGNCA), an important institution dedicated to Amrit Mahotsav would take steps in this direction;
- (c) if so, the progress in this regard; and
- (d) if not, whether IGNCA will start this project?

Development of libraries

1771 **Dr. V. Sivadasan:**

Will the Minister of **Culture** be pleased to state:

- (a) budget allocation for libraries in the Union Budget including the National Mission for Libraries, details of data for the last five years;
- (b) the details of vacant posts in the National Libraries directly funded by the Union Government;
- (c) whether any steps are taken by Government to build and develop public libraries; and
- (d) if so, the details thereof?

Financial support to protect folklore artists

1772 **Shri Sandosh Kumar P:**

Will the Minister of **Culture** be pleased to state:

- (a) whether there is any scheme or project to support folklore artists across the country to

buy art instruments;

(b) whether there is any special scheme/ project that provide financial assistance to folk artists belonging to SC/ST communities to protect their art form; and

(c) if so, the details of each scheme/ project under which the poor folk artists from the marginalised section can apply for financial assistance?

Condition of centrally protected monuments

1773 **Shri Mukul Balkrishna Wasnik:**

Will the Minister of **Culture** be pleased to state:

(a) the details of centrally protected monuments, archaeological sites and remains, State-wise and whether Government has conducted any study to assess their present condition;

(b) if so, the details thereof;

(c) whether several ancient/historical monuments, archaeological sites and remains are under encroachment; and

(d) if so, the details thereof and the action taken thereon?

Smuggling of idols of deities

1774 **Shri Kartikeya Sharma:**

Will the Minister of **Culture** be pleased to state:

(a) whether Government is aware that a large number of costly and antique items like idols of various deities were smuggled to foreign countries under the British Rule;

(b) if so, the details thereof, State-wise;

(c) the steps taken to ensure their safe return from foreign countries;

(d) whether India had any accord with any foreign countries on the repatriation of the same; and

(e) if so, the details thereof and the details of such items returned to India so far?

Promotion of rural and local culture

1775 # **Dr. Kalpana Saini:**

Will the Minister of **Culture** be pleased to state:

(a) the details of steps taken by Government to promote local and rural culture under self-reliant India; and

(b) the details of the efforts being made in terms of promotion of culture in the State of Uttarakhand?

Restoration of temples in Shikaripada

1776 # **Shri Deepak Prakash:**

Will the Minister of **Culture** be pleased to state:

the details of plans of Government regarding the restoration of 108 temples located in Shikaripada area in Maluti village in Dumka district of the State of Jharkhand and the measures that have been taken to improve upon the ongoing maintenance?

Propagation of Indian culture and heritage

1777 **Shri Anil Desai:**

Will the Minister of **Culture** be pleased to state:

(a) whether one of the objectives of the Ministry is to propagate the culture and rich

heritage;

(b) if so, the details of special efforts made by the Ministry to lay emphasis on the cultural heritage to the people and specially school children; and

(c) whether the Ministry is satisfied with the curriculum of the schools in this regard, or issued any suggestions/guidelines in this regard, if so the details thereof?

Promotion and development of national and regional culture

1778 **Shri Naresh Bansal:**

Will the Minister of **Culture** be pleased to state:

(a) the details of schemes formulated by Government to promote and develop national and regional culture and religious establishments of various States specially Uttarakhand;

(b) the assistance provided under these schemes during the last three years and the current year, State/Union Territory-wise;

(c) whether Government proposes to extend financial assistance in this regard; and

(d) if so, the details thereof?

Setting up of Centre of Excellence for Arts and Handicrafts

1779 # **Shri Hardwar Dubey:**

Will the Minister of **Culture** be pleased to state:

(a) whether Government has made any efforts to maintain the existence of art, literature and craft in the country, if so, the details thereof;

(b) whether Government is planning to set up a Centre of Excellence for Arts and Handicrafts;

(c) whether Government is taking any steps to create awareness among the people of the country to adopt traditional culture and lifestyle to deal with the global pandemic; and

(d) if so, the details of steps taken in this regard?

Unprotected heritage monuments/sites

1780 **Shri Damodar Rao Divakonda:**

Will the Minister of **Culture** be pleased to state:

(a) the details of unprotected heritage monuments/sites in various parts of the State of Telangana;

(b) whether Government provides funds for maintenance of unprotected heritage structures/ monuments in the country; and

(c) if so, the details thereof during each of the last three years and the current year for Telangana and if not, the reasons therefor?

Hill Area Development Programme

1781 **Shri Muzibulla Khan:**

Will the Minister of **Development of North Eastern Region** be pleased to state:

(a) the details of the utilization of funds disbursed under the Hill Area Development Programme, project-wise;

(b) whether the investment has been able to meet the outlined goals for the hilly districts of the State of Manipur;

(c) if so, the details thereof and whether Government plans to expand the scope of the scheme to include neighboring and other under-developed districts too; and

(d) if not, the details of measures being planned by Government to undertake in order to

meet the policy objective?

Heat waves across India

1782 **Smt. Sulata Deo:**

Will the Minister of **Earth Sciences** be pleased to state:

- (a) whether the Central Government is cognizant of the noticeable increase in the frequency, persistency and spatial coverage of the heat waves mainly over north, northwest, central and the eastern coastal regions;
- (b) whether the Central Government has conducted studies on the mechanisms and future projections of heat waves, considering the effects of such events on various societal sectors, such as health, agriculture, etc., and is it necessary to develop a new strategy/criterion for the real-time monitoring and forecasting of such silently catastrophic events over the Indian region; and
- (c) if so, the details thereof and if not, the reasons therefor?

Effect of heat waves on livestock

1783 **Shri R. Girirajan:**

Shri S. Kalyanasundaram:

Shri M. Mohamed Abdulla:

Will the Minister of **Earth Sciences** be pleased to state:

- (a) whether Government has taken note of the fact that prolonged heat waves in the country adversely affect the livestock sector as animals are more vulnerable to heat waves; and
- (b) if so, the preventive steps taken/being taken by Government keeping in mind that an urgent mitigation and adaptation plan is needed to tackle the adverse impact of heat waves in the country and the details thereof?

Threat of earthquakes

1784 **Dr. Dharmasthala Veerendra Heggade:**

Will the Minister of **Earth Sciences** be pleased to state:

- (a) whether over 59 per cent of India's land area is under threat of moderate to severe earthquakes;
- (b) whether Zone V is most seismically active region in the country, if so, areas/States covered under this Zone;
- (c) percentage of areas falling under Zone II, III, IV & V approximately;
- (d) list of important cities/towns of the country that fall under high seismic Zones of IV & V, State/UT-wise;
- (e) whether Karnataka falls in Zone II & Zone III according to Seismic Zonation Map, if so, details thereof, district-wise; and
- (f) details of steps initiated for spreading awareness about design & construction of earthquake resistant structures in the country?

Plantation, protection and promotion of trees on waste and barren land

1785 **Shri Harnath Singh Yadav:**

Shri Vijay Pal Singh Tomar:

Will the Minister of **Environment, Forest and Climate Change** be pleased to state:

- (a) the steps taken by Government for plantation, protection and promotion of trees on the

waste and barren land at various locations in the country;

(b) details of plan of Government for conducting continuous study for the survey, research and development of forest through the Research Institute of the Forest Department, Forest Corporation, Indian Forest Survey, etc.; and

(c) State-wise details of the steps taken by Government to ensure the participation of the local people in the conservation and upkeep of the forests and to meet their needs and aspirations associated with the forestry?

Eviction from forest area

1786 # **Shri Narain Dass Gupta:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

(a) the State-wise details of forest area in square kilometers from which tribals were evicted forcefully during the financial years from 2017-18 to 2021-22;

(b) the details of the work for which the forests were to be used from where the tribals were forcefully evicted;

(c) whether the tribals had opposed the eviction from the forests;

(d) if so, the details of the options offered by Government to the tribals; and

(e) whether the tribals are satisfied with the option offered by Government, if not, the reasons therefor?

States penalised by the NGT

1787 **Shri Shaktisinh Gohil:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

(a) the details of States penalised by the National Green Tribunal (NGT) for non-implementation of Solid Waste and Sewage Treatment Plants; and

(b) whether State Pollution Control Boards or the Central Pollution Control Board have carried out a study on the impacts of air pollution or water pollution?

Migration of Great Indian Bustard

1788 **Shri Sanjay Raut:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

(a) whether Great Indian Bustard birds are migrating due to the shrinking of their habitat in the country;

(b) if so, the details thereof; and

(c) the details of the steps Government will take to save this endangered species from migration?

Clearance for hydel projects in Kerala

1789 **Shri Elamaram Kareem:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

(a) whether Government is aware that the hydropower projects in the State of Kerala have been stalled for years due to non-availability of environmental clearances;

(b) whether Government propose to give concessions currently given to the Railways and National Highways to the lands held by the Electricity Board before 1980 for establishing hydel power projects; and

(c) the reasons why such a delay is happening for the environmental clearance of hydel projects?

Wild boar attacks

1790 **Prof. Manoj Kumar Jha:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the number of instances of human-animal conflict involving wild boars that have been recorded in both protected and territorial areas, State-wise details thereof;
- (b) the number of people who have applied to avail compensation for crop loss, as a result of wild boar attack;
- (c) the number of people who have applied for compensation for injuries and loss of life due to wild boar attacks;
- (d) whether Government is considering the demands of various States to declare wild boar as vermin species; and
- (e) whether any steps are being taken to deal with the menace of wild boars?

Collegium system for appointments in higher judiciary

1791 **Shri Binoy Viswam:**

Will the Minister of ***Law and Justice*** be pleased to state:

- (a) whether Government intends to change the current collegium system for appointing judges to the Supreme Court and High Courts;
- (b) the number of pending appointments in the High Courts after the collegium provided a recommendation and the details thereof;
- (c) the reasons for delays in transfers and appointments; and
- (d) the number of vacancies in the High Courts and the Supreme Court?

Forest clearances approved by Government

1792 **Shri Binoy Viswam:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the details of in-principle forest clearances and final clearances approved by the Union Government and the area thereof, since 2019, year-wise and State-wise;
- (b) the details of instances where State Governments have objected to or sought withdrawal of clearances provided by the Union Government since 2019; and
- (c) the details of clearances provided in areas of national parks and wildlife sanctuaries since 2019?

Climate change and its effects on coastal regions

1793 **Smt. Sulata Deo:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government has taken any steps to evaluate the effects of climate change on habitats, particularly in the country's coastal regions;
- (b) if so, in what manner the projected rise in sea level and temperature impact climate, environment, flora and fauna in coastal regions;
- (c) the actions taken by Government to protect the coral reefs in the ocean; and
- (d) the details thereof?

Inclusion of RLDCs in Nationally Determined Contributions

1794 **Dr. Anbumani Ramadoss:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether the Union Government has created a system of Regionally and Locally Determined Contributions (RLDCs) and included it in preparing the Nationally Determined Contributions (NDCs) so that the commitments and achievements of sub-national governments in reducing Greenhouse Gas (GHG) emissions can be formally counted and acknowledged;
- (b) if so, the reasons therefor;
- (c) whether Union Government will ensure that Regionally and Locally Determined Contributions are included in NDC so that multi-level climate governance is achieved as per the Paris Agreement; and
- (d) if so, the reasons and details thereof?

Nationally Determined Contribution Commitments

1795 **Shri Irranna Kadadi:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the details of carbon emission and Green-house gas emission of India;
- (b) the details of Nationally Determined Contribution (NDCs) commitments submitted to the United Nations Framework Convention on Climate Change (UNFCCC);
- (c) the details of Government's plans to reduce carbons emission by 50 per cent by 2030; and
- (d) the details of the amount allocated to reach the goal of reducing carbon emission by 50 per cent?

Critically endangered species in India

1796 **Shri Mukul Balkrishna Wasnik:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether several mammals, birds, reptiles, amphibians and corals are threatened/critically endangered in India;
- (b) if so, the details thereof;
- (c) whether Government has any plans for the protection and conservation of the threatened/ critically endangered species; and
- (d) if so, the details of such plans?

Plans to prevent pollution

1797 # **Shri Ram Chander Jangra:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

the details of plans of the Government to prevent increasing pollution, climate change and heat, whether any work has been started on these schemes so far?

Blue print/road map for Project Lion

1798 **Shri Parimal Nathwani:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether any blue print is prepared for the Project Lion and/or road map drawn, if so, the details thereof;
- (b) in what manner the Project Lion resembles or differs from the Project Tiger;
- (c) whether any international consultancy agency is engaged in implementation of the Project Lion, if so, the details thereof;
- (d) the details of funds provided by the Central Government for the Project Lion during the

last three years; and

(e) whether the State Government of Gujarat submitted the utilization of the Project Lion fund received from the Centre, if so, the details thereof?

Quarantine of Namibian Cheetahs

1799 **Shri Parimal Nathwani:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the number of Namibian Cheetahs still under quarantine;
- (b) by when all of them are expected to be out of quarantine;
- (c) whether the two Cheetahs released earlier from quarantine have acclimatized well with Indian environment or they still feel themselves alien;
- (d) whether any change in behavior of the tigers was noticed against the entry of Namibian Cheetahs; and
- (e) if so, the details thereof?

Quantum of plastic waste

1800 **Dr. Prashanta Nanda:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the details of estimated quantum of plastic waste generated in the country in last five years, State-wise and year-wise;
- (b) the quantum of plastic waste being recycled in the country;
- (c) the measures taken by Government to control plastic waste; and
- (d) the details of funds allocated or proposed for the purpose, State/ UT-wise including Odisha?

Elephant deaths on railway tracks

1801 **Dr. Prashanta Nanda:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the number of elephant deaths on railway tracks during the last five years, State/year-wise;
- (b) whether measures to prevent elephant deaths on railway tracks are not working properly on the ground;
- (c) whether the Supreme Court has issued any direction to the Union Government to minimise the elephant deaths due to train accidents; and
- (d) if so, the details and the outcome achieved as a result thereof?

Plastic Waste Management Rules

1802 # **Shri Ghanshyam Tiwari:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the details of the new provisions added by Government into the Plastic Waste Management Rules, 2022 regarding the disposal of single use plastic;
- (b) the details of the new instructions issued regarding plastic packaging by Extended Producers Responsibility under the said rules;
- (c) whether any provision of penalty in case of violation of the said rules has been made; and
- (d) if so, the details thereof?

Investment to achieve net zero goal by 2070

1803 **Smt. Ranjeet Ranjan:**

Dr. Ameer Yajnik:

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether to achieve its net zero goal by 2070, India would require cumulative investments of \$10 trillion;
- (b) whether Government plans to increase investment in renewable energy sector and mobilise finance to achieve India's climate goals by 2030, if so, details thereof;
- (c) details of measures Government is taking to strengthen its credible green bonds and credible sustainability-linked bonds, loans, transition bonds as it moves toward its goal of a greener economy; and
- (d) whether Government plans to develop a measurement, reporting, and verification (MRV) system to track green finance in country, if so, details thereof and if not, reasons therefor?

Safeguarding planted trees

1804 **Dr. Anil Agrawal:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government has taken any steps to safeguard trees that have been planted across the country during the last three years;
- (b) if so, the details thereof, State-wise and year-wise; and
- (c) the total amount spent for the same, State-wise and year-wise?

Eviction of forest land encroachers

1805 **Dr. Anil Agrawal:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government is aware that State Governments have been directed to summarily evict encroachers of forest land, if so, the details thereof;
- (b) the quantum of forest land under encroachment at present; and
- (c) the details of families evicted during the last three years, State/UT-wise?

Definition of forest

1806 **Shri Jawhar Sircar:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether a fertile tropical country like India has only 3 per cent of its land covered by real dense forests;
- (b) whether the term forest refers to any area that has a tree canopy density of just 10 per cent;
- (c) the height of trees that is needed to qualify as forest in India vis-à-vis international definitions; and
- (d) whether tea, coffee or other private plantations are now being counted as forest in order to increase statistics?

Ten highest polluted cities in the country

1807 **Shri K.R. Suresh Reddy:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether measures are being taken to reduce and control air pollution in the country;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) whether measures are being taken to help persons facing health issues due to poor air quality in the country, if so, the details thereof, if not, the reasons therefor; and
- (d) a list of the ten highest polluted cities in the country and whether Government has taken special measures to extend support to such cities?

Human wildlife conflict in protected areas

1808 Smt. Priyanka Chaturvedi:

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) State-wise data on instances of human wildlife conflict in protected or territorial areas;
- (b) State-wise data on applications received for availing compensation due to animal attack; and
- (c) State-wise data on applications for compensation disposed/resolved?

Technology Assessment Cell

1809 Smt. Vandana Chavan:

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) State/UT-wise details of Technology Assessment Cells (TACs) created to assess and evaluate the status of air pollution, as envisaged under the National Clean Air Programme (NCAP);
- (b) the details of international and national collaborations for the development of TACs as envisaged under the NCAP;
- (c) whether any action plan for the development of TACs has been formulated under the NCAP; and
- (d) if so, the details thereof and if not, the reasons therefor?

Pollution from the crematoriums

1810 Smt. Vandana Chavan:

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government is aware that the crematoriums are a major contributor to air pollution;
- (b) if so, the action taken to mitigate it and if not, the reasons therefor;
- (c) whether Government is planning to develop any enforceable standards or guidelines for crematoria, specifically for those in urban areas; and
- (d) if so, the details thereof and if not, the reasons therefor?

Survey of invasive plants affecting environment

1811 Shri Vaiko:

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether reports have come that invasive plant species adversely affect habitats and bio-regions in the country;
- (b) if so, the details thereof;
- (c) whether Government has made any survey to identify the concentration of such plants in various States;
- (d) if so, the details of the States which are most affected by invasive plant species; and
- (e) the efforts made by Government to remove such plants on warfooting and whether any

guidelines have been issued to the State Governments for implementation?

Submission of proposals for environmental clearance

1812 **Ms. Sushmita Dev:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the number of environmental clearance proposals for deforestation submitted from June 2017 till July 2022;
- (b) the details of projects approved during the same period;
- (c) the details of hectares of forest land cleared to be used for industrial purposes in the same period; and
- (d) the details of hectares of land afforested from June 2017 to July 2022?

Import of Cheetahs from Namibia and cost associated with reintroduction

1813 **Shri Sushil Kumar Modi:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the number of cheetahs imported from Namibia and cost associated with reintroduction;
- (b) whether any agreement of cooperation was sought with Namibia related to lifting the ivory trade ban, if so, details thereof;
- (c) number of cheetahs in quarantine zones at Kuno National Park and number of cheetahs in acclimatization enclosures;
- (d) the number of cheetahs who have undergone ailments/diseases, whether any cheetahs have experienced miscarriage, details thereof;
- (e) whether more cheetahs will be imported in the next five years, if so, funds earmarked for the programme; and
- (f) number of cheetahs to be reintroduced and countries from which they will be imported?

Air Quality Index in Odisha

1814 **Smt. Mamata Mohanta:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the details of the Air Quality Index in the country including the State of Odisha during the last three years;
- (b) whether it is getting worse year after year and if so, the reasons therefor and the details of the steps taken/being taken by Government in this regard; and
- (c) whether Government has set any target in this regard and if so, the details thereof along with its current status?

Shift to renewable energy

1815 **Shri Masthan Rao Beeda:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the details of the plans to meet 50 per cent of country's electricity requirements with renewable energy by 2030;
- (b) the details of schemes that can be expected to reduce India's projected carbon emissions by a billion tonnes by 2030; and
- (c) in what manner should manufacturing States like Andhra Pradesh expect a transition and prepare?

Omission of two Panchamrit promises

1816 **Dr. Anbumani Ramadoss:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Union Government is aware that it had ignored two Panchamrit promises (Non Fossil Energy capacity to 500GW & reduction of carbon emission by 1BT by 2030) in India's Updated First Nationally Determined Contribution under Paris Agreement;
- (b) if so, the reasons therefor;
- (c) whether the Union Government will include the above two promises and amend its updated Nationally Determined Contribution; and
- (d) if so, the reasons therefor and the details thereof?

Progress of LiFE Campaign

1817 **Dr. Amar Patnaik:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the total budget allocation for the LiFE Campaign as of December 2022;
- (b) the number of people that enrolled or showed interest in signing up for the LiFE Campaign as of December 2022;
- (c) the number of Departments and Ministries that joined the LiFE Campaign as of December 2022;
- (d) the number of private companies that have come on board with this challenge, as part of their CSR Initiatives or otherwise;
- (e) whether any steps are taken by Government for the materialization of the SDG Goals in line with the vision of LiFE Campaign; and
- (f) if so, details thereof and if not, reasons therefor?

Grants to cities identified under the NCAP

1818 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether 82 cities are not covered under the 15th Finance Commission grants which have been identified under the National Clean Air Programme (NCAP);
- (b) if so, the details thereof, State-wise;
- (c) whether ₹3,000 crores have been allocated for the purpose and nearly ₹600 crores have already been spent;
- (d) if so, the details of funds allocated for identified cities in the State of Andhra Pradesh and the amount spent so far; and
- (e) the details of outcome after implementing the NCAP, with a particular reference to Andhra Pradesh?

Replacing non-native trees in forests

1819 **Shri A. A. Rahim:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Ministry has taken cognisance of the extent of non-native foreign species of trees including eucalyptus, acacia in forests in India, if so, the details of any studies on the same and extent of area covered by such trees;
- (b) whether any States are carrying out replanting of such areas with native trees, if so, the details thereof; and
- (c) whether any financial assistance is being provided to these States, the details thereof?

Cities with improvement in Particulate Matter

1820 # **Ms. Indu Bala Goswami:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the number of States which have been included under the National Clean Air Programme;
- (b) the cities in which improvement have been seen in terms of Particulate Matter(PM); and
- (c) whether any target has been fixed to bring improvement in terms of Particulate Matter by the year 2024?

National Wetlands Conservation Programme

1821 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the details of the National Wetlands Conservation Programme and the funds allocated under the programme during the last three years;
- (b) whether Government has created any data registry of the number of wetlands in the country, if so, the details thereof and if not, the reasons therefor; and
- (c) the details of the measures taken by Government to identify and notify wetlands for preservation?

Resources of Central and State Pollution Control Boards

1822 **Shri Sant Balbir Singh:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether the Water Cess Act 1977 was enacted by Parliament with a view to augment the resources of the Central and the State Pollution Control Boards and for the prevention and control of water pollution constituted under the Water Act 1974; and
- (b) details of steps taken by the Central Government to augment the resources of Central and the State Pollution Control Boards?

Status on waste management

1823 **Shri S. Selvaganabathy:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government proposes to impart training to the Panchayat members regarding waste management;
- (b) if so, the details thereof;
- (c) the details of participating countries and organisations from other countries and India in the said initiatives;
- (d) whether any specific use of waste is possible through the application of technology; and
- (e) if so, the details thereof?

Environmental violations in Rushikonda Project in Visakhapatnam

1824 **Shri G.V.L. Narasimha Rao:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether the State Government of Andhra Pradesh sought Ministry's permission for undertaking construction on the Rushikonda hill in Visakhapatnam;
- (b) details and nature of construction for which permission was sought;
- (c) extent of land for which permission was granted;

- (d) whether Ministry is aware that additional construction over excess land has been undertaken in violation of permission granted and Coastal Region Zone regulations;
- (e) whether any Committee has been appointed by the Ministry to investigate violations;
- (f) if so, its composition, terms of reference, time frame, etc.; and
- (g) details of action the Ministry can take for violations and under which statutory provisions?

Supreme Court order on failure in tackling Biopiracy

1825 Shri Aneel Prasad Hegde:

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government is aware of 22.11.2022 Supreme Court Order restoring PIL of Environment Support Group vs National Biodiversity Authority before the Karnataka High Court exposing regulatory failure in tackling Biopiracy and also challenging constitutional validity of Section 40 of Biodiversity Act 2002, if so, whether Government will clarify steps taken to plug loop holes in Biodiversity Act 2002; and
- (b) whether NBA will seek vacation of Supreme Court stay of 11.10.2013 Karnataka High Court order that rejected plea for quashing criminal prosecution of executives of Monsanto et al on grounds of biopiracy in promoting Bt. Brinjal?

Action plan for climate change

1826 Shri Kumar Ketkar:

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

the details of the States that have come up with Action Plan for climate change and present situation in that State?

Sundarbans Tiger Conservation Project in West Bengal

1827 Shri Abir Ranjan Biswas:

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether the Sundarbans Tiger Conservation Project to count and breed Bengal tigers, is yet to take off as the fund of ₹ 36 crore has not been disbursed in the last seven months;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of allocation and utilization of funds for the Sundarbans Tiger Conservation Project since 2017, year-wise; and
- (d) whether Government has conducted regular yearly survey reports on number of tigers, especially Bengal tigers, if so, year-wise details of the report since 2017?

Forest restorations

1828 Shri Syed Nasir Hussain:

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the details on the progress made by Government in its restoration target of 26 million hectares by 2030;
- (b) whether Government has done study for the purpose of identification and availability of land for forest restoration, if so, the details thereof;
- (c) whether there are any definite guidelines or scientifically established norms regarding the selection of areas for restoration, if so, the details thereof; and
- (d) whether Government has performed any local research especially those relating to natural regeneration of various species including ecological aspects that can act as a

guiding tool for formulating area-specific restoration approaches and methodologies?

International ivory trade

1829 **Shri Jayant Chaudhary:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) the stand of Government on legalizing the international ivory trade; and
- (b) the reasons for India's abstention from Convention on International Trade in Endangered Species (CITES) vote on reopening the ivory trade?

India State of Forest Report, 2021

1830 # **Shri Ram Shakal:**

Will the Minister of ***Environment, Forest and Climate Change*** be pleased to state:

- (a) whether Government has released the India State of Forest Report (ISFR), 2021;
- (b) if so, the details thereof; and
- (c) the area of land lying vacant with various departments of Government?

Labourers working in Qatar

1831 **Shri Narain Dass Gupta:**

Will the Minister of ***External Affairs*** be pleased to state:

- (a) whether India has set up with Qatar a Joint Working Group on Labour and Manpower Development to address the plight and exploitation of migrant labourers working in Qatar;
- (b) whether the Group has not met after December 2020;
- (c) if so, the reasons therefor;
- (d) if not, the details of the working of the Group; and
- (e) the details of Government actions in addressing the plight and exploitation of migrant labourers working in Qatar as highlighted by news and research reports?

Complaints from NRI women

1832 **Shri Raghav Chadha:**

Will the Minister of ***External Affairs*** be pleased to state:

- (a) the details of the number of complaints received from NRI women who have been abandoned by their NRI spouses in the last five years;
- (b) the details thereof including the number of complaints settled and pending within the aforementioned time frame;
- (c) whether there are any steps being taken for implementing a mechanism to protect the interests of these women, if so, the details thereof; and
- (d) whether there is a procedure in place to issue legal summons on the accused NRI husbands and, if so, the details thereof?

India - Russia relations

1833 **Shri Jose K. Mani:**

Will the Minister of ***External Affairs*** be pleased to state:

- (a) the number of bilateral agreements entered into with Russia since the outbreak of the Russia - Ukraine war;
- (b) agreements made and the mutual benefits arising from these agreements;
- (c) whether the US has registered any protest against India for purchasing crude and

natural gas from Russia; and

(d) whether Russia would provide India with the petroleum products /crude oil at a price lower than the price rate of OPEC countries, if so, the details thereof?

Strategies for G-20 Summit

1834 Shri Kartikeya Sharma:

Will the Minister of *External Affairs* be pleased to state:

(a) the details of strategies proposed/planned for the G-20 Summit scheduled to be held in India next year;

(b) whether Government conducted an All Party Meeting along with Chief Ministers in this regard;

(c) if so, the details thereof;

(d) whether any political party/Chief Minister boycotted the meeting;

(e) if so, the details thereof;

(f) the details of preparatory meetings scheduled to be held in this regard; and

(g) the details of metros selected for G-20 Summit in India?

Post Office Passport Seva Kendras in Punjab

1835 Shri Vikramjit Singh Sahney:

Will the Minister of *External Affairs* be pleased to state:

(a) the list of all Post Office Passport Seva Kendras (POPSK) proposed in the State of Punjab;

(b) the details of POPSKs functioning in Punjab as on December 2022; and

(c) the funds allocated and released for POPSKs in Punjab?

Visit of Foreign Minister of the United Arab Emirates to India

1836 Smt. Shanta Chhetri:

Will the Minister of *External Affairs* be pleased to state:

(a) the details of the visit of Foreign Minister of the United Arab Emirates to India;

(b) whether any bilateral agreements have been signed with them;

(c) if so, the details thereof; and

(d) the steps taken by Government to keep good relations with United Arab Emirates?

Exploitation of migrant workers in Gulf countries

1837 Shri K.R. Suresh Reddy:

Will the Minister of *External Affairs* be pleased to state:

(a) whether Indian Government plans to initiate a conversation with Governments in the Gulf on improving oversight in contract enforcement and labour welfare;

(b) if not, the reasons therefor;

(c) whether any schemes exist currently to safeguard the interests of the Indian migrant workers from the exploitation by employers in the Gulf countries; and

(d) if so, the details thereof and if not, the reasons therefor?

Gainful employment of spouses of Indian Diplomats

1838 Shri A. D. Singh:

Will the Minister of *External Affairs* be pleased to state:

- (a) the policy on gainful employment of spouses of Indian diplomats when posted abroad;
- (b) whether this also apply to Head of Missions and Ambassadors; and
- (c) the details on permission granted to spouses of officers over the last 10 years along with the nature of employment, details of employers, nature of responsibility and remuneration received?

Permission for official foreign visits

1839 # **Smt. Phulo Devi Netam:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether foreign visits by members of State Governments in their official capacity require administrative approval from the Centre, the details thereof;
- (b) the members of which State Governments had requested administrative approval from the Centre for official foreign visits during the last five years, the details thereof;
- (c) the members who got permission and the members who were denied permission to travel abroad, the details thereof and the reasons therefor; and
- (d) whether the denial of permission affects the right to travel abroad guaranteed under Article 21, the details thereof?

Universal periodic review of India in Geneva

1840 **Shri M. Shanmugam:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether human rights issues, Citizenship Amendment Act, custodial torture, protection of minority were raised in the Universal Periodic Review of India at the Human Rights Council in Geneva;
- (b) if so, the stand taken by Government, the details thereof; and
- (c) the steps taken by Government to ensure that human rights defenders, journalists and civil society can exercise their rights to freedom of expression and peaceful assembly, free from intimidation and attacks, the details thereof?

Travel advisory by the US for travelling to India

1841 # **Shri Rajmani Patel:**

Shri Naranbhai J. Rathwa:

Will the Minister of *External Affairs* be pleased to state:

- (a) whether the United States of America (USA) have recently issued an US travel advisory asking its citizens to exercise "increased caution" while travelling to India due to the high rate of crimes and terrorism;
- (b) if so, the details in this regard;
- (c) whether this travel advisory by the US is supported by any facts and if so, the details thereof; and
- (d) the action Government is contemplating to review the travel advisory so that the risk in India for US travellers can be dispelled?

Development cooperation with Central Asian countries

1842 **Shri Sujeet Kumar:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether India is funding/supporting any infrastructure development projects in the Central Asian countries;

- (b) if so, the details thereof;
- (c) whether the Indian strategic investments in the region are comparable to the investments made by China and if so, the details thereof; and
- (d) the details of the steps being taken/planned by Government to sustain and enhance bilateral infrastructure development cooperation with the various Central Asian countries?

Passport Seva Kendras (PSKs) in Assam

1843 **Shri Ajit Kumar Bhuyan:**

Will the Minister of **External Affairs** be pleased to state:

- (a) whether it is a fact that the people of the State of Assam are facing inconvenience due to non-availability of sufficient Passport Seva Kendras (PSKs) across the State;
- (b) if so, the details thereof;
- (c) the number of Passport Seva Kendras (PSKs) in Assam;
- (d) whether Government has any proposal to open and operate more PSKs in the State so as to facilitate the people in getting and renewing passports and other related services;
- (e) if so, the details thereof including the places where these PSKs are proposed to be opened/operated; and
- (f) if not, the reasons therefor?

Advertisement of health products

1844 # **Shri Vivek Thakur:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether many advertisements of health products are promoted on television by resorting to various traditional systems of medicine like Ayurveda, etc.;
- (b) if so, whether these products have the acceptance of the Drug Controller General of India;
- (c) whether Government proposes to frame rules or regulations to ban advertisement of such products; and
- (d) if so, by when and if not, the reasons therefor?

Illegal betting through websites and OTT platforms

1845 **Shri Sanjay Raut:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether private satellite television channels and OTT platforms are carrying advertisements of online offshore betting and if so, the details thereof;
- (b) whether illegal betting and gambling through news websites, OTT platforms and private satellite channels is posing serious financial and socio-economic risk for youth and children and if so, the details thereof; and
- (c) whether Government has issued advisory to satellite television channels and OTT platforms refraining them from carrying advertisements of online offshore betting and if so, the details thereof and the response of the private satellite television channels thereto?

Broadcast of content in national interest

1846 **Dr. Amee Yajnik:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether Government intends to enforce compliance of Para 35(1) of 'Policy Guidelines for Uplinking and Downlinking of Television Channels' issued by the Ministry on 9th

November, 2022, which states that companies can undertake public service broadcasting for 30 minutes per day on issues of national importance and social relevance;

- (b) if so, details of monitoring and punishment mechanism to be followed;
- (c) whether Government had consulted stakeholders before drafting "Public Service Broadcasting" guidelines, if so, details thereof and if not, reasons therefor; and
- (d) details of subjects which Government wants to include under national interest in terms of Article 35(2) of the Guidelines?

Ban on App based games

1847 # **Shri Vinay Dinu Tendulkar:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether Government has any plan to ban App-based games;
- (b) whether App-based digital games broadcast on different channels inspire students, youth and people from every section of the society to play the above games and the money in the said games is also used through digital wallets or from the respective bank accounts of the person;
- (c) the size of market available in India for these types of games and the names of States which have banned app-based games; and
- (d) the details of the scheme of the central Government?

India as an up-linking hub

1848 **Shri V. Vijayasai Reddy:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether deregulation of up-linking of satellite TV channels and allowing neighboring countries to use India as an up-linking hub will generate significant revenue;
- (b) if so, the details of the initiatives being undertaken to make India an up-linking hub and the progress made in this regard;
- (c) whether Government is developing a direct-to-mobile broadcasting platform in collaboration with IIT Kanpur with the aim of increasing TV content consumption over mobile; and
- (d) if so, the details of the progress made and the timeline of its release?

False News under IT rules of 2021

1849 **Shri Jawhar Sircar:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) the steps Government has taken to prosecute social media offenders who propagate false news as defined in Rule 3(1)(b)(x) of the IT Rules of 2021;
- (b) the number of instances where social media intermediaries have exercised due diligence and filtered, edited or blocked materials and items;
- (c) the number of instructions Government has or agencies thereof have issued to them under these provisions; and
- (d) the authority that monitors the unending streams of false news that, nevertheless, inundate the social media?

Guidelines for Television Channels operating in the country

1850 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether the Ministry has notified guidelines to broadcast contents on themes of national importance to the television channels, if so, the details thereof;
- (b) if so, the details of penalty and monitoring mechanisms;
- (c) whether Government has framed guidelines based on the recommendations of any committee;
- (d) if so, whether any stakeholder consultation was done while framing the guidelines; and
- (e) the basis of selecting the themes enumerated in the said guidelines?

Film city in Rajasthan

1851 # **Shri Neeraj Dangi:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether Government proposes to set up a film city in the State of Rajasthan;
- (b) if so, the details of the area identified;
- (c) whether Government has received any proposal from the State Government to set up Film City during the last two years; and
- (d) if so, the details thereof and the action taken by Government thereupon?

Fake news broadcasted on Indian news channel

1852 **Shri Abdul Wahab:**

Will the Minister of **Information and Broadcasting** be pleased to state:

- (a) whether certain news papers and broadcast media channels are unapologetically running fake news in the last five years;
- (b) if so, the number of incidents of fake news reported in the press and broadcasted on Indian News channels in the last five years, year-wise;
- (c) the actions taken by Government on the reported incidents;
- (d) whether Government is planning to make any particular committee/laws to curb such things; and
- (e) if so, the details thereof, and if not, the reasons, therefor?

Layoffs in technology and startup sector

1853 **Shri Mallikarjun Kharge:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether it is a fact that there have been large-scale layoffs in the technology and startup sector in the last few months;
- (b) if so, the details thereof;
- (c) whether Government has any data on the layoffs in the technology and startup sector;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the details of measures taken by Government to prevent and mitigate the effects of such large-scale layoffs?

ESIC hospitals in the country

1854 **Dr. V. Sivadasan:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) the number of Employees' State Insurance Corporation (ESIC) hospitals in the country, State-wise details thereof;
- (b) the total number of persons eligible to avail ESIC facilities;

- (c) the total number of doctors in ESIC hospitals;
- (d) the total number of unfilled posts of medical professionals, doctors and nurses; and
- (e) the number of medical professionals working in contract?

Supreme Court verdict on EPF Pension Scheme

1855 Shri Elamaram Kareem:

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether Government is aware about the Supreme Court verdict of 4th November on EPF Pension Scheme;
- (b) by when Government will implement this verdict and instruct the EPFO to take actions for giving higher pension; and
- (c) the quantum of the corpus fund available with the EPFO till date?

Fall in wages

1856 Prof. Manoj Kumar Jha:

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) whether it is a fact that wages in the country have fallen down to pre-pandemic levels as stated by the International Labour Organisation's Global Wage Report 2022-23;
- (b) if so, the details thereof;
- (c) the reasons behind the recent decline in wage rates in the country;
- (d) the data related to changing wage rates in the country during the last five years; and
- (e) whether Government has data related to the impact that decline in wages has caused on the labourers in the country?

Inter-State migrant workers

1857 Shri Sandosh Kumar P:

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the total number of inter-State migrant workers in the country;
- (b) the data on the number of workers that migrated to other States in search of informal jobs, State-wise; and
- (c) the name of the districts from which the largest number of workers migrate to other States?

Central assistance under CSS

1858 # Shri Vijay Pal Singh Tomar:

Will the Minister of ***Labour and Employment*** be pleased to state:

- (a) the details of Central assistance to the States under various Centrally Sponsored Schemes (CSS) for labour during the last three years and the current year, year-wise and scheme-wise including Uttar Pradesh;
- (b) the number of labourers who got benefitted from the above schemes during the said period; and
- (c) the details of help extended by the Union Government in this regard to State Governments to improve the condition of labourers in the country?

Insurance for unemployment contingencies

1859 **Shri S. Kalyanasundaram:**

Shri M. Mohamed Abdulla:

Shri R. Girirajan:

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether the Rajiv Gandhi Shramik Kalyan Yojana (RGSKY) will take care of unemployment contingencies for insured workers;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Contract labourers of NALCO, Odisha

1860 **Shri Niranjan Bishi:**

Shri Muzibulla Khan:

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether exemption from the existing policy was granted to the National Aluminium Company (NALCO) in the State of Odisha under Section 31, if so, the details thereof, if not, the reasons therefor; and
- (b) the details of non-payment of Central Advisory Contract Labour Board (CACLB) recommended wages and benefits to the contract labourers hired by NALCO?

Children enrolled in Special Training Centres

1861 **Shri Niranjan Bishi:**

Shri Muzibulla Khan:

Will the Minister of **Labour and Employment** be pleased to state:

- (a) children enrolled in STCs (Special Training Centres) after 31st March, 2021 which were not mainstreamed as per National Child Labour Project (NCLP) guidelines;
- (b) the details of the funds for running those STCs which have been opened and children have been enrolled after 31st March, 2021; and
- (c) the details of the budgetary allocation made State-wise, including Odisha for formation of STCs?

Supreme Court judgement on EPF Pension Scheme

1862 **Dr. John Brittas:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether the Supreme Court has stipulated a time frame for Government to act on the judgement on EPF Pension Scheme;
- (b) if so, the details thereof and the response thereto; and
- (c) the effect of the Supreme Court judgement on EPF and the social security measures for the workers, the details thereof?

ESIC hospitals in Punjab

1863 **Shri Sanjeev Arora:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether Government is proposing to setup more Employees' State Insurance Corporation (ESIC) hospitals in the State of Punjab, if so, the details thereof; and
- (b) the details of the total number of ESIC beds vis-a-vis workers, State-wise?

Unemployed youth between 18 and 40 years of age

1864 **Shri Javed Ali Khan:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) the details of the number of unemployed youths between the age of 18 and 40 years in the country, State-wise;
- (b) the details of the number of persons provided full time employment in public and private sector during 2020, 2021 and 2022 till date separately, State-wise and year-wise along with the source of information; and
- (c) the details of number of persons provided employment in rural and urban areas during 2020, 2021 and 2022 in public and private sector, year-wise and State-wise along with the source of information?

Growth rate of salaried class

1865 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether Government's latest Periodic Labour Force Survey (PLFS) shows that India's salaried class has grown just over 3 percentage points in rural areas and less than 1 percentage point in urban areas in the last decade;
- (b) if so, the reasons for the sluggish growth; and
- (c) the steps taken by Government to boost employment in both urban and rural areas during the last five years?

Pending civil cases in district courts

1866 # **Shri Ram Nath Thakur:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) the details of the civil cases pending in the district courts of the country during the last five years, State-wise;
- (b) whether Government is considering to take initiative to settle the civil and criminal cases pending at the judiciary level in a definite time frame so that the pending cases in the courts can be resolved; and
- (c) whether Government has conducted any study to find out the reasons for increasing number of the cases in the courts?

Pendency of civil and criminal cases

1867 **Shri Neeraj Shekhar:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) the details of pending, civil and criminal cases at the level of lower judiciary in the country, State-wise as on 15th December, 2022;
- (b) the details of pending civil and criminal cases at the level of lower judiciary in the country as on 1st January, 2021 and 31st December, 2021, State-wise;
- (c) the details of increase/decrease in pendency of criminal and civil cases, State-wise during the last one year; and
- (d) the steps taken by Government for early disposal of cases along with the outcome thereof?

Formation of bench of women judges

1868 **Dr. Ameer Yajnik:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether for the third time in history of the Supreme Court, bench consisting of only women judges is hearing cases, if so, reasons for not constituting benches of women judges from time to time;
- (b) whether benches of only women judges have been constituted in any High Court, if so, details thereof and if not, reasons therefor; and
- (c) whether it is a fact that no significant efforts have been made during last 70 years to provide adequate representation to women in High Courts/Supreme Court, if so, details of initiative taken by Government to increase representation of women judges in Supreme Court?

Assessment on shortage of judges

1869 **Dr. Kanimozhi NVN Somu:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether Government has made any assessment on the shortage of judges and vacant posts in the courts of the country and if so, the details thereof, State-wise;
- (b) whether the process of recruitment has started against the said vacancies during the last three years and if so, the details thereof, State-wise; and
- (c) whether any assessment has been made regarding the number of such vacant posts in the State of Tamil Nadu and if so, the details thereof?

Lack of digital infrastructure

1870 **Shri S Niranjana Reddy:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether Government is aware that a survey conducted in 2021 by the Chief Justice of India (CJI) office showed that only 41 per cent of the district courts had a studio-based video conferencing facility and only 14 per cent of district court complexes had video linkages with medical officers and 38 per cent had video linkages with jails;
- (b) whether Government has taken any steps to improve this situation; and
- (c) details of steps being taken by Government to improve the digital infrastructure of subordinate judiciary and for installation of fiber optic wires for high speed internet connectivity?

Overcrowded court rooms

1871 **Shri Anil Desai:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether Government is aware that there are scenes of overcrowded court rooms of not only lower courts but the highest court chambers also;
- (b) whether it is hampering the dignity of the court proceedings and sometimes the arguments remain inaudible to those who are present inside the court rooms; and
- (c) if so, the efforts Government is making in consultation with presiding officers of the concerned courts to give a dignified look to the court proceedings?

ECl restriction on cash donations to parties

1872 **Shri Vaiko:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether the Election Commission of India proposed reducing anonymous political donations to ₹ 2000 from ₹ 20,000 and cap cash donations at 20 per cent or at a maximum of ₹20 crore;
- (b) if so, the response of Government thereto;
- (c) whether such measures would usher in reforms and transparency in donations received by political parties; and
- (d) whether all political parties were consulted and if so, their views and details thereof?

Requirement of NJAC for appointment of judges

1873 **Dr. John Brittas:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether National Judicial Appointments Commission is required for the purpose of appointment of judges in higher judiciary; and
- (b) if so, the details thereof and the reasons therefor?

Setting up of Fast Track Courts

1874 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) the number of Fast Track Courts set up after 2017 for speedy justice in cases of serious crimes;
- (b) the number of courts particularly set up to hear the POCSO Act; and
- (c) the total number of cases that have come before these courts and the number of cases that have been disposed of out of them?

Pendency in Gujarat High Court

1875 # **Shri Narhari Amin:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) the total number of pending cases in the Gujarat High Court;
- (b) the total number of cases pending for more than 10 years among these cases;
- (c) whether any special plan is being chalked out for disposal of cases pending since long time; and
- (d) if so, the details thereof?

Use of regional languages in courts

1876 # **Shri Brijlal:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) the number of High Courts in the country which are using regional languages in their functioning;
- (b) whether Government has received any request/representation from various High Courts across the country regarding the use of regional languages in their functioning and if so, the details thereof and the reaction of Government thereto; and
- (c) whether Government has prepared a common legal glossary to be used in courts with an objective of using regional languages in legal system and if so, the details thereof?

Delay in cases due to non-filing of affidavits

1877 **Dr. Ashok Bajpai:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether Government is aware that delays in disposal of matters by the Supreme Court and High Courts are often caused on account of non-filing of affidavits/responses on behalf of Government and its corporations;
- (b) whether any time line has been fixed by Government for filing responses from the date of receiving the notices/show cause for filings its response and, if so, the details thereof; and
- (c) the details of the monitoring system, if any, to ensure that responses/affidavits are timely filed on behalf of Government?

OBC community in central services

1878 # **Shri Ram Nath Thakur:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether people belonging to Other Backward Classes (OBCs) are lagging in deriving benefit of 27 percent reservation in central services;
- (b) the percentage of the total number of persons belonging to the OBC community included in central services as against 27 percent at present;
- (c) the reasons for not reaching prescribed 27 percent in the services, till now;
- (d) whether Government proposes to complete OBC reservation within a time frame; and
- (e) if so, the immediate steps Government proposes to take to complete the reservation?

Recruitment letter through Rozgar Mela

1879 **Shri Neeraj Shekhar:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of the number of recruitment letters handed over during Rozgar Mela by the Prime Minister in the months of October and November, 2022; and
- (b) the details of the number of vacancies targetted to be filled up by December, 2022 and December, 2023, Ministry/Department-wise and class-wise?

Appointment letters through job fair

1880 # **Shri Digvijaya Singh:**

Shri Ram Nath Thakur:

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of youth who have been handed over appointment letters by the Prime Minister at the job fair held on 22 November 2022;
- (b) the total number of appointment letters in all the departments handed over for different posts by the Prime Minister, department and post-wise list thereof;
- (c) the dates on which these advertisements were advertised and the step-wise details of the recruitment process; and
- (d) whether the jobs, the appointment letters of which were handed over to the youth by the Prime Minister, are in the Central Government, the State Government or anywhere else, the details thereof?

Implementation of 2nd ARC Report, 2006

1881 **Shri S Niranjan Reddy:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government intends to establish the four regional offices of the CIC as suggested by the 2nd Administrative Reforms Commission(ARC) Report of 2006, if so, the details thereof;
- (b) whether Government has established a National Coordination Committee or plans to establish it under the Chairpersonship of the Chief Information Commissioner as suggested by the Reforms Commissions, if so, the details thereof; and
- (c) whether Government is considering repealing the Official Secrets Act as recommended by the Commission, if so, the details thereof?

Top Executives of PSUs holding political positions

1882 **Shri Naranbhai J. Rathwa:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that the Chairman, Managing Directors, Directors and other top executives of Public Sector Undertakings are permitted to assist or hold the senior position of any political parties; and
- (b) if so, the details thereof and if not, under what rule(s) of Central Civil Services (Conduct) Rules these high officials are not allowed to simultaneously hold top offices of PSUs and political parties?

Posts under the Departments/Ministries

1883 # **Shri Imran Pratapgarhi:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the total number of posts under the Departments/Ministries of the Central Government including Autonomous and other constitutional bodies as on 1st December 2022;
- (b) the details of the number of these which are lying vacant, Ministry/Department-wise;
- (c) posts notified by Government under the Departments/Ministries of the Central Government including Autonomous and other constitutional bodies in the calendar years 2021 and 2022, the number of these which have been filled?

Comprehensive legislature for reservation

1884 **Shri Kanakamedala Ravindra Kumar:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government contemplates to bring in a comprehensive legislation to provide statutory safeguard to the reservation limit to 70 per cent from the existing 50 per cent as pronounced in a judicial reference;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Promotion to the post of IAS/IPS

1885 # **Dr. Kirodi Lal Meena:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the total number of posts of IAS/IPS sanctioned and currently vacant in the country, State-wise;

- (b) the number of posts of IAS/IPS to which promotion will be done through direct recruitment and State service in the State of Rajasthan and which are currently vacant, the steps being taken by the Central Government to fill these posts at the earliest; and
 (c) whether the State Government has made any demand to the Central Government to fill these posts, if so, the details thereof?

Self employment in the country

1886 **Dr. Fauzia Khan:**

Will the Minister of **Labour and Employment** be pleased to state:

- (a) whether Government has State-wise details of the number of self-employed persons in the country;
 (b) if so, the details thereof State-wise, indicating the number of both men and women who are self-employed;
 (c) the State average reported earnings of self-employed persons, particularly women;
 (d) the average number of employees in self-employed enterprises;
 (e) whether there is a difference in the average earnings of men and women; and
 (f) if so, the details thereof and the reasons for the same?

Government exams and grievances of aspirants

1887 **Shri Mohammed Nadimul Haque:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of all Government exams conducted under the Ministry where the question paper did not include any regional language but only Hindi and English, exam-wise;
 (b) whether Government has taken any initiative to introduce regional languages in question papers, if so, the details thereof;
 (c) the details of all Government exams where results have been declared but recruitment has not been done, or recruitment has been stalled in between, exam-wise;
 (d) reasons for (c) for every individual exam;
 (e) the total number of aspirants affected from (c) individually; and
 (f) the steps taken by Government to address these grievances of the aspirants?

Promotion of OBC officers

1888 **Shri Ryaga Krishnaiah:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of OBC promotions at All India Services Officers levels which are lying pending in the central and the States across the country;
 (b) if so, the details of pending promotions of OBC at All India Service Officers level and other staff posts, State-wise and cadre-wise as on date;
 (c) time by when Government proposes to fill these;
 (d) the details of promotion vacancies filled up by the Union Government during the last five years, State-wise and cadre-wise; and
 (e) the reasons for not filling up the reserved category posts i.e. OBC?

Redressal of complaints of pensioner

1889 # **Dr. Radha Mohan Das Agrawal:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether complaints are often received from ex-employee pensioners regarding the

functioning of the Pension Disbursing Bank, if so, the nature of such complaints; and
 (b) the provisions made by the Department for quick redressal of these complaints?

Development of socially useful technology

1890 **Smt. Sangeeta Yadav:**

Will the Minister of **Science and Technology** be pleased to state:

- (a) whether it is a fact that Government has developed technologies which are of direct relevance for the mankind;
- (b) if so, the details thereof during the last three years particularly for women folk; and
- (c) the details of socially useful technologies developed by the Ministry and to what extent they have been able to ameliorate the lot of the common man?

Promotion of Indian culture

1891 # **Smt. Sangeeta Yadav:**

Will the Minister of **Culture** be pleased to state:

- (a) the details of framework that has been prepared to promote Indian languages, art and culture;
- (b) the proposal for this in the new National Education Policy (NEP), 2020; and
- (c) the salient features of the scheme for promotion of art and culture?

International collaboration in science research

1892 **Shri B. Parthasaradhi Reddy:**

Will the Minister of **Science and Technology** be pleased to state:

- (a) whether Government has collaborated with any international institutions to facilitate Indian students for their research in science;
- (b) if so, the details of such international institutions; and
- (c) the total number of research scholars who pursued their research in science during the last three years in such institutions?

Participation of people in R&D

1893 # **Shri Vijay Pal Singh Tomar:**

Shri Harnath Singh Yadav:

Will the Minister of **Science and Technology** be pleased to state:

- (a) whether Government has proposed new measures and schemes to promote participation of people in Research and Development (R&D);
- (b) if so, the details thereof;
- (c) whether it is a fact that the R&D sector in the country is about to witness more growth in the coming years;
- (d) if so, the details including Gross Expenditure on R&D (GERD) for the last three years; and
- (e) the details of R&D investments, international research collaborations and technology development during the said period?

Expanding the scope of geospatial applications

1894 **Shri Jaggesh:**

Will the Minister of **Science and Technology** be pleased to state:

- (a) whether it is a fact that Geospatial Technology has become one of the key enablers in socio-economic development by enhancing productivity, ensuring sustainable infrastructure planning, effective administration, and aiding the farm sector;
- (b) whether Government is keen in expanding the scope of geospatial applications in multiple spheres to benefit every section of the society in the country; and
- (c) if so, the steps taken by Government to enhance the growth of Indian Geospatial Economy and the expected growth rate in the coming years?

DNA profiling tests

1895 **Shri Pabitra Margherita:**

Will the Minister of **Science and Technology** be pleased to state:

- (a) the number of DNA profiling tests done by various Council of Scientific & Industrial Research (CSIR) laboratories during the last five years, year-wise; and
- (b) the number of DNA tests pending in various CSIR laboratories of the country?

Foreign collaboration in space exploration

1896 **Shri Jose K. Mani:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has made any agreement with any country or group of countries to collaborate in space exploration ventures over the last five years;
- (b) if so, the details thereof;
- (c) whether all countries are depending on India for space science related activities and satellite utilities, if so, the details of the amount of foreign exchange earned by space science during each of the last five calendar years;
- (d) whether there is any gratuitous providing of space science related technology including satellite service to neighboring small countries and poor countries of the world; and
- (e) if so, the details thereof?

Special Tourism Zones in West Bengal

1897 **Smt. Shanta Chhetri:**

Will the Minister of **Tourism** be pleased to state:

- (a) whether setting up of Special Tourism Zones was announced in the Budget Speech of 2017-18, if so, whether State of West Bengal or any part or district of West Bengal has been earmarked for Special Tourism Zones; and
- (b) if so, the details thereof and if not, the reasons therefor?

Issues faced by women in hospitality sector

1898 **Shri R. Girirajan:**

Shri M. Mohamed Abdulla:

Shri S. Kalyanasundaram:

Will the Minister of **Tourism** be pleased to state:

- (a) whether Government agrees that the tourism industry faces several workforce issues that need to be addressed;
- (b) if so, the steps taken/proposed to be taken by Government keeping in view the fact that women employees in the hospitality sector in India face more work-life pressure than their male counterparts, their networking capabilities are underestimated and they also face mobility issues when they have to travel for work and the details thereof; and

(c) if not, the reasons therefor?

Tourism in Odisha

1899 # **Smt. Mamata Mohanta:**

Will the Minister of *Tourism* be pleased to state:

- (a) whether any allocation of fund has been made by Government to promote tourism in the State of Odisha during the last three years and if so, the district-wise details of the funds allocated for the purpose; and
- (b) whether any scheme to promote tourism in Mayurbhanj district in Odisha and other districts is being prepared keeping in view the great potential of tourism in the district and if so, the details thereof?

Enhancing the capacity of tourist guides

1900 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of *Tourism* be pleased to state:

- (a) whether Government has failed to enhance the capacity of tourist guides in the country and if so, the details thereof and the reasons therefor;
- (b) whether there is a severe shortage of approved tourist guides in the country and if so, the steps taken to remove the shortage;
- (c) whether Government propose to introduce special course in colleges/institutes specializing in hospitality and tourism for enhanced capacity building of these tourist guides and if so, the details thereof; and
- (d) the details of institutes that carry out human resource development in the country, State-wise and specialization-wise?

Swadesh Darshan Scheme

1901 **Dr. Sonal Mansingh:**

Will the Minister of *Tourism* be pleased to state:

the details of efforts made by Government to enrich the overall tourist experience, increase livelihood and employment opportunities under the Swadesh Darshan Scheme?

Development and promotion of tourism in North Eastern States

1902 **Shri Kamakhya Prasad Tasa:**

Will the Minister of *Tourism* be pleased to state:

- (a) whether Assam and other North-Eastern States have many tourism destinations which require development and promotion;
- (b) if so, the details thereof;
- (c) the details of proposals received from Assam for Central Financial Assistance (CFA) during the current year along with the funds sanctioned, released and utilised during this period;
- (d) whether Government has received any proposal for CFA and the inclusion of Majuli Island and the Kaziranga National Park in the India Tourism Circuit by promoting the eco-tourism ventures in Assam; and
- (e) if so, the details thereof?

International participation of India in sports

1903 **Shri Harnath Singh Yadav:**

Shri Vijay Pal Singh Tomar:

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) the steps currently taken/being taken by Government to increase international participation of India in the field of sports;
- (b) if so, the efforts being made by Government in this regard;
- (c) whether Government is considering the need to build new sports stadia or sports complexes to increase participation of youth in sports and to encourage them in this field and if so, the details thereof, State/UT-wise; and
- (d) the schemes being implemented by Government to increase the participation of youth in sports and provide benefits/facilities to the players along with the details thereof?

Increase in SAI Centres in Punjab

1904 **Shri Raghav Chadha:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) the total number of functional Sports Authority of India (SAI) Centres in the State of Punjab and the total number of sportspersons being imparted training in these centres;
- (b) whether the SAI has established adequate infrastructure to provide proper training facilities to the sportsmen with a view to promote sports activities in the country;
- (c) whether Government has any proposal to increase SAI centres to increase the seats for sportspersons at all such centres in the country particularly in the State of Punjab; and
- (d) if so, the details thereof?

Making NSS compulsory for youth

1905 **Shri Iranna Kadadi:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) whether the Ministry plan to make National Service Scheme (NSS) compulsory for the youth as National Service Scheme (NSS) helps build character and patriotism in the youth, if not, the reasons therefor;
- (b) the total number of youth associated with NSS, State and district-wise breakup of the same; and
- (c) the total funds utilized by the Ministry in promotion of NSS among the youth?

Khelo India Centre in Goa

1906 **Shri Luizinho Joaquim Faleiro:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) the details of the Khelo India Centres established and yet to be established in the State of Goa;
- (b) the facilities provided under this scheme;
- (c) whether there is any provision for deployment of Assistant Director/Administrator for the smooth running of Khelo India Centres;
- (d) whether any scientific back up is available under this scheme, the details thereof; and
- (e) the budget for each Khelo India Centre earmarked by the Central Government?

Jobs for sportspersons

1907 **Shri Luizinho Joaquim Faleiro:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) whether there is any policy to give jobs to sportspersons in Central/State Governments and the percentage of jobs reserved;
- (b) if so, the number of sportspersons employed as Administrative Officers in Sports Authority of India (SAI);
- (c) the number of sportspersons employed in Group- B, C and D categories in Sports Authority of India during the last five years; and
- (d) whether there is any policy to give 100 per cent jobs to sportspersons in SAI as per the statement made to the media by the then Chairmen Estimate Committee?

Access to quality badminton facilities in the country

1908 **Dr. Kanimozhi NVN Somu:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) the steps taken by Government to improve access to quality badminton facilities in the country;
- (b) the steps taken by Government to increase availability of badminton coaches in the country, particularly in schools and in private coaching facilities for teenagers;
- (c) the number of badminton players of the country ranked in the top 100 players of the world for men and women each; and
- (d) whether there are any sponsorship schemes for lesser-privileged players with potential to get access to quality training of badminton and if so, the details thereof?

Khelo India Scheme in Bihar and Chhattisgarh

1909 # **Smt. Ranjeet Ranjan:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) whether any programmes and schemes have been formulated under the Khelo India Scheme for the States of Bihar and Chhattisgarh;
- (b) if so, the details thereof;
- (c) the budget of Government for the promotion of sports and the total amount released to Bihar and Chhattisgarh under this scheme during the last five years, year-wise;
- (d) whether Government is providing any assistance to promote sports in Bihar and Chhattisgarh under the Khelo India Scheme; and
- (e) if so, the details thereof?

Participation in Commonwealth Games

1910 **Shri V. Vijayasai Reddy:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) the manner in which the Ministry looks at the statement of the Prime Minister to shed colonial traces and take pride in the country's roots;
- (b) whether the Ministry is considering not to participate in the Commonwealth Games since they are being conducted among the commonwealth countries and the sports are inaugurated either by Queen or any Member of the Royal family of the UK; and
- (c) if not, the reasons therefor?

Promotion of sports in the North-East

1911 **Shri Tiruchi Siva:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) the funds allocated to all the eight States in the North-Eastern Region for enhancement of basic sports infrastructure of playgrounds, stadiums, and other sports-related infrastructure during the last five years, State-wise;
- (b) the details of the projects sanctioned and the funds released during the said period to the North Eastern States, State-wise;
- (c) whether new sports complexes have been constructed in the North Eastern States during the last five years; and
- (d) if so, the details thereof along with the expenditure involved, State-wise?

Recognition of services provided by NSS volunteers

1912 **Dr. K. Keshava Rao:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) whether Government is planning to assess the work done by volunteers of the National Service Scheme (NSS), if so, the details thereof;
- (b) whether there exists any specialized mechanism through which the NSS volunteers can work closely with the civic authorities in nation-building work, if so, the details thereof; and
- (c) whether Government is planning to give employment in the development sector to meritorious NSS volunteers after the completion of graduation, if so, the details thereof?

Students covered under the NSS in Madhya Pradesh

1913 # **Dr. Sumer Singh Solanki:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) the number of students covered under the National Service Scheme (NSS) in the State of Madhya Pradesh at present;
- (b) whether Government has any proposal to increase the aforementioned number; and
- (c) if so, the details thereof?

Promotion of indigenous sports

1914 **Shri Harbhajan Singh:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) the Steps taken by Government to promote indigenous sports;
- (b) whether Government has any scheme or policy to encourage youth and children to take up indigenous sports as a career;
- (c) if so, the details thereof; and
- (d) the amount sanctioned and utilized by the Ministry during the last three years to promote indigenous sports of the country, year-wise?

Talent drives conducted by the Ministry

1915 **Shri K.R.N. Rajeshkumar:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) whether Government is conducting talent drives across the nation, especially in rural India to find the unique and extraordinary sport talents;
- (b) if so, the details of the talent drives conducted by the Ministry during the last 3 years

and the current status of those talents; and
 (c) if not, the reasons therefor?

Promotion of sports in rural areas of Maharashtra

1916 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) whether Government has formulated any special action plan to promote sports by encouraging rural youth towards sports in rural areas of the State of Maharashtra particularly in the Amravati district;
- (b) if so, the details thereof; and
- (c) the details of the amount of funds allocated by Government for the purpose during the last three years, State-wise?

Scheme for Government run stadiums and sports centers

1917 # **Shri Sanjay Singh:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) the total number of Government-run stadiums and sports facilities centers in the country including rural areas;
- (b) whether any scheme is in operation for timely visit, evaluation, administration and effective use of these places;
- (c) if so, the details of sports events organized under said schemes during last five years, year-wise and State-wise;
- (d) the number of stadiums and sports facilities centers equipped with qualified coaches for training athletes; and
- (e) the number of young athletes trained by qualified coaches during last 5 years, scheme-wise, year-wise and State-wise details thereof?

Schemes for women and persons with disabilities

1918 **Shri N.R. Elango:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) whether Government concurs with the view that to build on the successes of the Paralympics, it is important to provide more opportunities and an enabling environment for greater participation of women and persons with disabilities in sport;
- (b) if so, the steps taken/being taken by Government in this direction; and
- (c) if not, the reasons therefor?

Budget allocation to National Anti-Doping Agency

1919 **Smt. P. T. Usha:**

Will the Minister of *Youth Affairs and Sports* be pleased to state:

- (a) whether the National Anti-Doping Agency (NADA) is allocated Central Government funds or similar allocations;
- (b) if so, the details of schemes that have been implemented since 2017 to curb the use of doping;
- (c) whether Government is planning to curb the menace of drug abuse by conducting more and more out-of-competition tests in junior and senior category;
- (d) if so, the details thereof;
- (e) if not, whether Government would consider to adopt such practices; and

(f) whether Government has any plan to increase the budget allocation to NADA for conducting out of competition dope test in the country?

Funds allocated to sports

1920 **Dr. Santanu Sen:**

Will the Minister of **Youth Affairs and Sports** be pleased to state:

- (a) whether Government allocated ₹ 2826.92 crore (about \$380 million) to the Ministry in the 2020-21 budget, if so, the details of budget allocated and utilized;
- (b) the funds allocated for awards to sportspersons in the last five years, State-wise and year-wise;
- (c) Whether there was no announcement of any increased allocation for training and preparation of the sportspersons, if so, the reasons therefor; and
- (d) the amount allocated and utilized for Khelo India Games in last four years, year-wise?

New Delhi
15th December, 2022
24 Agrahayana, 1944 (Saka)

P. C. Mody,
Secretary-General.

INDEX
(Ministry-Wise)

Prime Minister	: --
Atomic Energy	: 1761, 1762, 1763, 1764, 1765, 1766, 1767
Culture	: 1768, 1769, 1770, 1891, 1771, 1772, 1773, 1774, 1775, 1776, 1777, 1778, 1779, 1780
Development of North Eastern Region	: 1781
Earth Sciences	: 1782, 1783, 1784
Environment, Forest and Climate Change	: 1785, 1786, 1787, 1788, 1789, 1790, 1792, 1793, 1794, 1795, 1796, 1797, 1798, 1799, 1800, 1801, 1802, 1803, 1804, 1805, 1806, 1807, 1808, 1809, 1810, 1811, 1812, 1813, 1814, 1815, 1816, 1817, 1818, 1819, 1820, 1821, 1822, 1823, 1824, 1825, 1826, 1827, 1828, 1829, 1830
External Affairs	: 1831, 1832, 1833, 1834, 1835, 1836, 1837, 1838, 1839, 1840, 1841, 1842, 1843
Information and Broadcasting	: 1844, 1845, 1846, 1847, 1848, 1849, 1850, 1851, 1852
Labour and Employment	: 1853, 1854, 1855, 1856, 1857, 1858, 1859, 1860, 1861, 1862, 1863, 1864, 1865, 1886
Law and Justice	: 1866, 1867, 1868, 1791, 1869, 1870, 1871, 1872, 1873, 1874, 1875, 1876, 1877
Personnel, Public Grievances and Pensions	: 1878, 1879, 1880, 1881, 1882, 1883, 1884, 1885, 1887, 1888, 1889
Science and Technology	: 1890, 1892, 1893, 1894, 1895
Space	: 1896
Tourism	: 1897, 1898, 1899, 1900, 1901, 1902
Youth Affairs and Sports	: 1903, 1904, 1905, 1906, 1907, 1908, 1909, 1910, 1911, 1912, 1913, 1914, 1915, 1916, 1917, 1918, 1919, 1920